

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10.

**IA-3302(MB)2024 IN
C.P. (IB)/991(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES: Punjab & Maharashtra Co-Operative
Bank Limited
Vs.
Sapphire Hospitals Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-3302(MB)2024

1. Mr. Kunal Kanungo a/w Ms. Tanushree Sogani & Mr. Atishay Jain, Ld. Counsel for the Applicant present. Mr. Sandeep Bajaj a/w Adv. Vipul Jai and Adv. Vanshika Rana, Ld. Counsel for the Respondent No.1(RP) present through VC.
2. On request of Ld. Counsel for the Applicant, list IA-3302(MB)2024 along with connected IAs on **08.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)